## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

# LOK SABHA UNSTARRED QUESTION NO. 4235

TO BE ANSWERED ON THE 28<sup>TH</sup> MARCH, 2017/ CHAITRA 7, 1939 (SAKA)

### **RAMJAS COLLEGE INCIDENT**

4235. SHRI MD. BADARUDDOZA KHAN: SHRI KAUSHALENDRA KUMAR: SHRI MOHD. SALIM:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether any investigation into the incident of violence that took place in Ramjas College, Delhi University has been conducted;
- (b) if so, the details and status of the said investigation;
- (c) whether reports of threats against a particular student in connection with said incident has been received, if so, the details thereof and the reaction of the Government thereto;
- (d) whether the Delhi Commission for Women has asked the Delhi Police Commissioner to file FIR against the culprits and arrest them at the earliest as well as to provide security to the victim and family members; and
- (e) if so, the details thereof and the action taken thereon?

#### **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) and (b): Delhi Police has informed that on 22.02.2017, the programme/protest march organized by All India Student Association (AISA) and some students of Ramjas College and Akhil Bhartiya Vidyarthi Parishad (ABVP) activists resulted in arguments and scuffle between the two groups. 17 protesters and 8 police personnel reportedly got injured in the incident. A

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case FIR No. 28/2017 dated 22.02.2017 u/s 186/323/332/353/147/149 IPC, P.S. Maurice Nagar has been registered in connection with the incident. Investigation of the case is in progress and efforts are being made to identify the culprits.

(c) to (e): Delhi Commission for women had forwarded a complaint to Delhi Police from Ms. Gurmeher Kaur, a student of Lady Sriram College, Delhi, alongwith the printed page of a collection of alleged social media posts/comments of offensive, abusive and threatening nature. On the above complaint, a case vide FIR No. 32/17 u/s 354-A/506 IPC & 67 I.T. Act has been registered by the Cyber Cell of Economic Offences Wing of Delhi Police and investigation has been taken up. Also, appropriate round-the-clock security has been provided by the Delhi Police to Ms. Gurmeher Kaur in consultation with her. Delhi Police has further informed that the Delhi Commission for Women sought information regarding the Delhi University incident vide its letter dated 22.02.2017 and the same has been replied by Delhi Police on 09.03.2017.

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